

ITEM NO.59

COURT NO.8

SECTION II-C

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 39528/2018

(Arising out of impugned final judgment and order dated 08-04-2016 in CRLA No. 1598/2013 passed by the High Court Of Delhi At New Delhi)

MUKESH SINGH

Petitioner(s)

VERSUS

STATE (NARCOTIC BRANCH OF DELHI)

Respondent(s)

IA No. 154077/2018 - CONDONATION OF DELAY IN FILING  
IA No. 154080/2018 - EXEMPTION FROM FILING O.T.)

WITH

SLP(Crl) No. 5648/2019 (II-C)

SLP(Crl) No. 5894/2019 (II-C)

SLP(Crl) No. 8499/2019 (II-A)  
(FOR GRANT OF BAIL ON IA 164481/2022  
IA No. 164481/2022 - GRANT OF BAIL)

Date : 11-08-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAVINDRA BHAT  
HON'BLE MR. JUSTICE ARAVIND KUMAR

For Petitioner(s) Mr. Rajiv Shankar Dvivedi, AOR  
Mr. Ajay Garg, Adv.  
Ms. Tripti Gola, Adv.  
Ms. Lhingedehat Chongloi, Adv.

Mr. Shikhil Suri, Adv.  
Mrs. Madhu Suri, Adv.  
Ms. Jyoti Suri, Adv.  
Ms. Wamika Chadha, Adv.  
Ms. Vidhi Kapoor, Adv.  
Ms. Vidushi Jain, Adv.  
Mr. T. R. B. Sivakumar, AOR

Ms. Aishwarya Bhati, A.S.G.  
Mr. Mukesh Kumar Maroria, AOR  
Mr. Rajat Nair, Adv.  
Mr. Kanu Agarwal, Adv.

Ms. Shradha Deshmukh, Adv.  
Ms. Chinmayee Chandra, Adv.  
Mr. Ashok Panigrahi, Adv.

For Respondent(s) Mr. R. Venkataramani, Attorney General for India  
Mr. Tushar Mehta, Solicitor General  
Ms. Shradha Deshmukh, Adv.  
Mr. Kanu Agrawal, Adv.  
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Mr. Saurabh Mishra, Adv.  
Mr. Siddhanth Kohli, Adv.  
Dr. Arun Kumar Yadav, Adv.  
Mr. Shreekant Neelappa Terdal, AOR

Mr. Pashupathi Nath Razdan, AOR  
Ms. Rukhmini Bobde, Adv.  
Mr. Prakhar Srivastava, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

List on 21.08.2023 at top of the Board.

(HARSHITA UPPAL)  
SENIOR PERSONAL ASSISTANT

(BEENA JOLLY)  
COURT MASTER (NSH)